

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3930
ANSWERED ON:14.12.2009
AMENDMENTS IN LAND ACQUISITION ACT
Panda Shri Prabodh;Sarvey Shri Sathyanarayana

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has finalized the draft amendments in the Land Acquisition Act, 1894;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the time by which it is likely to be amended and implemented in the country?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT(SHRI SISIR KUMAR ADHIKARI)

(a) to (d) Introducing the Land Acquisition (Amendment) Bill, 2009 in the Parliament is under consideration. The details of the Bills would become known once they are introduced in the Parliament.